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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/209/2016  
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others  
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) Anant M  
T.V.P. Saivihar

Counsel to  
Petitioner

T.V.P. Saivil

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Petitioner's counsel submitted that talks of settlement are under progress and prays time for reporting the outcome of the settlement. Time granted at request. Put up on 01.03.2017 at 10.30 A.M.

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)

K. ANANTHA PADMANABHASWAMY  
MEMBER (JUDICIAL)